THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM. III/175/2019-Judl/ 27

Dated, Shillong the 09th March 2020

It is hereby notified to all concerned that the cases listed today in COURT ROOM NO. 1 shall be heard by the DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Ranjit Vasantrao More at 11.15AM.

The respective SINGLE BENCHES of Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh shall sit at 11.15AM.

It is further notified that the cases listed today in COURT ROOM NO. 2 shall be heard by Hon'ble Mr. Justice Ranjit Vasantrao More after rising of the DIVISION BENCH.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/175/2019-Judl./ 27 A

Dated Shillong, the 09th March 2020

Copy for information to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice Ranjit Vasantrao More, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
- 6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 8. The President/ Secretary, High Court Bar Association, Shillong.
- 9. All Court Masters concerned for information.
- 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (JUDL.)

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